

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 12th NOVEMBER , 2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
(OLD AUDITORIUM)

SHRI J.N.BAROWALIA , DISTT.& SESSIONS JUDGE (Retd.)
SHRI RAJINDER KISHORE SHARMA ,SR. ADVOCATE
SHRI YASHPAL DHAULTA, ADVOCATE

* FOR SETTLEMENT *

501	RFA/32/2001 [Civil]	SUNDER SINGH Versus STATE	B.N.MISRA MAHESH SHARMA, PANKAJ BHARDWAJ A.G.
	REMARK : Part Heard, with CMP/6085/2015		
502	RFA/11/2013 [Civil]	STATE Versus HIMA	AG G.R.PALSRA
503	RFA/207/2014 [Civil]	COLLECTOR LAND ACQUISITION Versus ACHHARU RAM	AG NEMO ABHISHEK DOGRA VIKRANT CHANDEL J.R.POSWAL
504	CR.R/10/2015 [Criminal]	ABHI RAM Versus GOLF LINK FINANCE AND RESORTS PVT	SEEMA KAUSHAL GULERIA KULDEEP GULERIA
	with CRMP/1367/2014		
505	RFA/139/2015 [Civil]	COLLECTOR LAND ACQUISITION Versus NAND LAL	AG NEMO
506	RFA/168/2015 [Civil] [Listed 1 time(s)]	LAND ACQUISITION COLLECTOR Versus ROSHAN LAL	AG NEMO HOSHIYAR SINGH RANGRA
	with CO/126/2016 WITH RFA/169/2015	LAND ACQUISITION COLLECTOR Versus DHARAM SINGH	AG NEMO
	RFA/170/2015	LAND ACQUISITION COLLECTOR Versus ROSHAN LAL ALIAS LEKH RAM	AG NEMO HOSHIYAR SINGH RANGRA
	CO/127/2016 RFA/171/2015	LAND ACQUISITION COLLECTOR Versus CHAND RAM	AG NEMO HOSHIYAR SINGH RANGRA
	CO/128/2016 RFA/172/2015	LAND ACQUISITION COLLECTOR Versus LACHHMI CHAND ALIAS CHANDU	AG NEMO HOSHIYAR SINGH RANGRA
	CO/129/2016 RFA/174/2015	LAND ACQUISITION COLLECTOR Versus MUNI LAL	AG NEMO HOSHIYAR SINGH RANGRA
	CO/131/2016 RFA/175/2015	LAND ACQUISITION COLLECTOR Versus BRIKAM RAM	AG NEMO HOSHIYAR SINGH RANGRA
	CO/132/2016 RFA/176/2015	LAND ACQUISITION COLLECTOR Versus SHANTI DEVI	AG NEMO HOSHIYAR SINGH RANGRA
	CO/133/2016		

WITH RFA/177/2015	LAND ACQUISITION COLLECTOR Versus GURDASS	AG NEMO HOSHIYAR SINGH RANGRA
CO/134/2016 RFA/178/2015	COLLECTOR LAND ACQUISITION Versus DURGA	AG NEMO HOSHIYAR SINGH RANGRA
CO/135/2016 RFA/180/2015	LAND ACQUISITION COLLECTOR Versus PRITAM	AG NEMO SURENDER VERMA
RFA/181/2015	LAND ACQUISITION COLLECTOR Versus CHUNI LAL	AG NEMO SURENDER VERMA
RFA/182/2015	LAND ACQUISITION COLLECTOR Versus DHARAM SINGH	AG NEMO SURENDER VERMA
RFA/183/2015	LAND ACQUISITION COLLECTOR Versus NAG RAJ	AG NEMO SURENDER VERMA
RFA/185/2015	LAND ACQUISITION COLLECTOR Versus HEM SINGH	AG NEMO SURENDER VERMA
RFA/186/2015	COLLECTOR LAND ACQUISITION Versus SURENDER	AG NEMO SURENDER VERMA
507 RFA/189/2015 [Civil]	COLLECTOR LAND ACQUISITION Versus RAM LAL	AG NEMO B.S.CHAUHAN VAIBHAV THANWAR, MANISH THAKUR
with CO/136/2016 RFA/190/2015	COLLECTOR LAND ACQUISITION Versus RANJIL	AG NEMO B.S.CHAUHAN VAIBHAV THANWAR, MANISH THAKUR
CO/137/2016 RFA/191/2015	COLLECTOR LAND ACQUISITION Versus SUNDDA	AG NEMO B.S.CHAUHAN VAIBHAV THANWAR, MANISH THAKUR
CO/138/2016 WITH RFA/192/2015	COLLECTOR LAND ACQUISITION Versus DEVI RAM	AG NEMO B.S.CHAUHAN VAIBHAV THANWAR, MANISH THAKUR PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
RFA/193/2015	COLLECTOR LAND ACQUISITION (CENT Versus SUHARU DEVI	AG NEMO B.S.CHAUHAN VAIBHAV THANWAR, MANISH THAKUR
CO/139/2016 RFA/194/2015	COLLECTOR LAND ACQUISITION Versus SUNDA	AG NEMO PARESH SHARMA RESPONDENT NO.1 RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
RFA/195/2015	COLLECTOR LAND ACQUISITION (CENT RAL ZONE) Versus PREMI DEVI	AG NEMO PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR

WITH RFA/196/2015	COLLECTOR LAND ACQUISITION Versus DEVI RAM	AG MUNISH DATWALIA PARVEEN KUMAR
CO/22/2016 RFA/197/2015	COLLECTOR LAND ACQUISITION Versus RAM PAL	AG NEMO PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
RFA/198/2015	COLLECTOR LAND ACQUISITION Versus PREM LAL	AG NEMO
RFA/199/2015	COLLECTOR LAND ACQUISITION (CENTRAL ZONE) Versus RAM PRAKASH	AG NEMO PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
RFA/200/2015	COLLECTOR LAND ACQUISITION (CENTRAL ZONE) Versus BISHAN DASS ALIAS BISHAN DUTT	AG NEMO PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
RFA/201/2015	COLLECTOR LAND ACQUISITION Versus NARKALI	AG CHANDER NARAYAN SINGH
RFA/202/2015	COLLECTOR LAND ACQUISITION Versus JAGDISH CHAND	AG NAVEEN KUMAR BHARDWAJ CHANDER NARAYAN SINGH
508 RFA/237/2015 [Civil]	COLLECTOR LAND ACQUISITION Versus SOHAN SINGH	AG NEMO PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
509 RFA/19/2016 [Civil]	STATE OF HP Versus RAM LAL	AG VAIBHAV TANWAR MUNISH THAKUR
510 with CO/140/2016 RFA/43/2016 [Civil]	COLLECTOR LAND ACQUISITION Versus JODH SINGH	AG PARESH SHARMA RAJIV RAI, N.S.PARMAR, RAKESH KUTAR
511 RFA/44/2016 [Civil]	COLLECTOR LAND ACQUISITION Versus DEEP CHAND ALIAS KULDEEP KUMAR	AG NEMO
512 RFA/45/2016 [Civil]	COLLECTOR LAND ACQUISITION Versus SHER SINGH	AG NEMO
513 CR.R/170/2016 [Criminal]	SIDHARTH KAPIL Versus MAJID ALI	RAJIV SIRKECK P.S NEGI NEMO JAGAT PAL PARUL VERMA
514 with CRMP/616/2016 with CRMP/617/2016 RFA/238/2016 [Civil]	COLLECTOR LAND ACQUISITION Versus MOHAN SINGH	VIVEK NEGI DAVINDER CHAUHAN JAITA ANJANA MAHENDROO AG

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LEAVE NOTE OF ADVOCATES FOR 12/11/2016

1] VIPENDER ROCH
3] SANJEEV KUTHKIALA
4] H.S.RANGRA

2] SUCHITRA SEN
5] RSTISH SHARMA

Sd/-
Addl.Registrar(J)
10/11/2016